IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

CP NO.44(ND)/2017

IN THE MATTER OF:

Shri Balaji Cycle Pvt. Ltd.

... Petitioner

Vs

The Registrar of Companies

... Respondent

Order under Sections 252 of the Companies Act

Order delivered on 18.07.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/Petitioner:

Shri SP Singh Chawla, Advocate

Shri Mukesh Arora, PCS

For the Company Prosecutor,

ROC, Delhi

Shri Manish Raj, Advocate

ORDER

Order reserved.

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

(DEEPA KRISHAN) MEMBER(TECHNICAL)

18.07.2017 V. Sethi